

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.176/2016

IN

O.A. No. 1961/2014

This is the 14th day of July, 2016

**Hon'ble Shri Sudhir Kumar , Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Sh. Surendra Kumar
S/o Sh. Dharam Pal Yadav,
VPO Badhwal, Tehsil-Behrur,
Distt. Alwar Rajasthan,

...Petitioner

(By Advocate: Mr. Yashpal Rangi)

Versus

1. Sh. Alok Verma,
Commissioner of Police,
Police Head Quarters,
I.P. Estate, MSO Building,
New Delhi.
2. Sh. Gianander Awana
Deputy Commissioner of Police
(Establishment),
Police Head Quarters,
I.P. Estate, MSO Building,
New Delhi.
3. Sh. Joy N Turkey
Deputy Commissioner of Police
(Recruitment Cell)
New Police Line, Delhi. Respondents

(By Advocate: Ms. P.K. Gupta)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the respondents has produced a copy of the order dated 08.07.2016, through which the petitioner has already been called for medical examination and other procedures and formalities. The respondents

would surely be following it up with the police verification and other procedures also as early as possible, preferably within two-three months.

2. Therefore, in view of the fact that the petitioner's candidature has already been considered in compliance of the order passed in the O.A., the C.P. is closed. Notices issued to the respondents earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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